

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P. No.1553/(MAH)/2017

CORAM:

SHRI B. S. V. PRAKASH KUMAR
MEMBER (J)
SHRI V. NALLASENAPATHY
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 05.02.2018

NAME OF THE PARTIES: Autocop (India) Pvt. Ltd.

Vs

GMP Technical Solutions Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016

ORDER

CP No.1553/I&BP/NCLT/MB/MAH/2017

At request of the parties, on the ground that settlement is likely to happen, list this
matter for reporting settlement on 21.2.2018.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)